

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB:	HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD – National Judicial Academy, Bhopal – Nomination of Dr. Sunnam Srinivas Reddy, XXVI Additional Chief Judge, City Civil Court, Hyderabad as Master Trainer to make presentation on Counter Terrorism Pilot Workshop conducted by FJC, Washington / CEELI Institute, Prague at the Maharastra Judicial Academy, Uttan (near Mumbai) on 29.04.2023 (Saturday) and 30.04.2023 (Sunday) – Relief Arrangements – ORDERS – ISSUED.	
READ:	1.	NJA/Dir./CT-SE-31/2022-2023/953, from the Director, National Judicial Academy, Bhopal, dated 06.04.2023.
	2.	High Court's letter Roc.No.1479/SO/2022, dated 12.04.2023 from the Registrar General, High Court for the State of Telangana, Hyderabad.

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ORDER ROC.NO.1564/2023-B.SPL., DATED: 18.04.2023

In view of nomination of the following Judicial Officer mentioned in Column No.2, vide High Court's letter 2nd read above, as Master Trainer to make a presentation on Counter Terrorism Pilot Workshop conducted by FJC, Washington/CEELI Institute, Prague at the Maharastra Judicial Academy, Uttan (near Mumbai) on 29.04.2023 (Saturday) and 30.04.2023 (Sunday), the High Court made the following in-charge arrangements:

SL. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	DR. SUNNAM SRINIVAS REDDY, XXVI Additional Chief Judge, City Civil Court, Hyderabad.	XXV Additional Chief Judge, City Civil Court, Hyderabad.

The officer mentioned in Column No.3 will be in-charge of the post(s) mentioned in Column No.2, during the period of absence of the above said officer who is nominated to the above said Workshop.

*** In case the officer mentioned in Column No.3 is either on leave or not available for any other reason the Chief Judge, City Civil Court, Hyderabad shall make alternative incharge arrangements and intimate the same to the High Court.*

On return from the said Workshop, the officer mentioned in Column No.2, shall resume charge of his regular post and also the post(s) for which he is holding full additional charge previously.

..Contd.2.

NOTE: The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the Workshop at the Maharashtra Judicial Academy, Uttan (near Mumbai).


24/4/23
REGISTRAR (VIGILANCE)

To

1. The Officer and In-charge Officer.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal.
5. The Chief Judge, City Civil Court, Hyderabad.
6. The XXVI Additional Chief Judge, City Civil Court, Hyderabad.
7. The XXV Additional Chief Judge, City Civil Court, Hyderabad.
8. The Pay and Accounts Officer, Hyderabad.

9. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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